

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE DEVAN RAMACHANDRAN

FRIDAY, THE 20TH DAY OF NOVEMBER 2020 / 29TH KARTHIKA, 1942

WP(C).No.25499 OF 2020(J)

PETITIONER:

FATHIMASHA, AGED 23 YEARS,
D/O. M. SHAJUDEEN FATHIMAS,
VAZHAYILA KARAKULAM P.O,
TRIVANDRUM 695 563

BY ADV. SRI.M.R.SARIN

RESPONDENTS:

- 1 KERALA UNIVERSITY OF HEALTH SCIENCES (KUHS)
MEDICAL COLLEGE P.O, THRISSUR KERALA 680 596
PRESENTED BY THE ITS REGISTRAR.
- 2 THE CONTROLLEER OF EXAMINATIONS,
KERALA UNIVERSITY OF HEALTH SCIENCES (KUHS)
MEDICAL COLLEGE P.O, THRISSUR 680 596.
- 3 MES DENTAL COLLEGE, PALACHOLA P.O,
MALAPURAM 679 338 REP. BY ITS PRINCIPAL.
- 4 THE VICE CHANCELLOR, KERALA UNIVERSITY OF
HEALTH SCIENCES (KUHS), MEDICAL COLLEGE P.O, THRISSUR
KERALA 680 596

R1 & R2, R4 BY SHRI.P.SREEKUMAR
R3 BY SMT. VAHEEDABABU

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ADMISSION ON
20.11.2020, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

JUDGMENT

Dated this the 20th day of November 2020

The petitioner says that she has unfortunately tested positive for COVID-19 and prays that the respondents be directed to offer her a separate room to write the examinations for the final year Part I BDS commencing from 23.11.2020 and to conclude on 30.11.2020.

When this matter was called today, Sri.P.Sreekumar, learned Standing Counsel for the University and Smt.Vaheeda Babu, learned Standing Counsel for the third respondent submitted that they are willing to make sure that the petitioner is able to write the examinations in a separate room.

Consequently, I order this writ petition directing the respondents to ensure that the petitioner is able to write the examinations in a separate room.

It is made clear that not only the petitioner but in the case of all COVID-19 patients, the College shall ensure that the health guidelines and protocols as ordered by the District Administration and Health Authorities are followed implicitly and that the question papers are distributed and the answer sheets collected back in terms of the norms issued by the first respondent University.

Sd/-
Devan Ramachandran, Judge

APPENDIX

PETITIONER'S EXHIBITS:

- EXHIBIT P1 THE TRUE COPY OF THE COVID TEST RESULT
ISSUED BY THE SRI RAMAKRISHNASHRAMA
CHARITABLE HOSPITAL TRIVANDRUM ON
30.10.2020
- EXHIBIT P2 THE TRUE COPY OF THE COVID TEST RESULT
ISSUED BY THE SRI RAMAKRISHNANSHRAMA
CHARITABLE HOSPITAL TRIVANDRUM ON 6.11.2020
- EXHIBIT P3 THE TRUE COPY OF THE RTPCR TEST REPORT
ISSUED BY THE RAJIV GANDHI CENTRE FOR BIO
TECHNOLOGY DATED 7.11.2020
- EXHIBIT P4 THE TRUE COPY OF THE GUIDELINE ISSUED BY
THE 3RD RESPONDENT DATED ON 31.10.2020
- EXHIBIT P5 THE TRUE COPY OF THE REPRESENTATION SEND BY
THE PETITIONER BEFORE THE 2ND RESPONDENT ON
18.11.2020

/true copy/

P.S. TO JUDGE